

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 17 .11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/08/241/2023
NAME OF THE COMPANY	Sprouts Energy Pvt Ltd
NAME OF THE PETITIONER(S)	A.L. Nagaraju
NAME OF THE RESPONDENT(S)	Sprouts Energy Pvt Ltd
UNDER SECTION	241

ORDER

Present: Ld. Counsel Mr. S. Rajagopalan for the Petitioner.
Ld. Counsel Mr. Shaik Gouse for the Respondent.

Matter is adjourned to 12.01.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)